

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 301 of 2011

Tuesday, this the 26th day of March, 2013

CORAM:

Hon'ble Dr. K.B.S. Rajan, Judicial Member

Hon'ble Ms. K. Noorjehan, Administrative Member

V.S. Subash, aged 52 years,
 S/o. Vasudevan Pillai, Superintendent,
 Passport Office, Trivandrum, residing at
 "Sreekiranam", Near Alan Feldman Public
 School, Kazhakoottam PO, Trivandrum-695 582.

Applicant

(By Advocate – Mr. Shafik M.A.)

V e r s u s

1. Union of India, represented by The Chief
 Passport Officer & Joint Secretary (CPV),
 Ministry of External Affairs, New Delhi-110 011.

2. The Administrative Officer (PC IV),
 (CPV Division), Ministry of External
 Affairs, New Delhi – 110 011.

3. The Pass Port Officer,
 Pass Port Office, Trivandrum-695 024.

Respondents

(By Advocate – Mr. Thomas Mathew Nellimoottil)

This Original Application having been heard on 26.03.2013, the
 Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Dr. K.B.S. Rajan, Judicial Member-

In view of the submissions made by the counsel for the parties that
 through Annexures R1 to R4 the grievance of the applicant has already been
 redressed, this Original Application is closed. The applicant is at liberty to

exhaust administrative remedies, if any, in respect of any surviving claims.

No costs.


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER


(DR. K.B.S. RAJAN)
JUDICIAL MEMBER

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